

F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 5.09.2019

**ORDER NO. 183 of 2019**

Hon'ble President is pleased to modify the roster order no. 81 of 2019 for CESTAT, Bangalore for the period from **23/9/2019 to 27/9/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From <b>23/9/2019</b> to <b>27/9/2019</b>	Customs, Excise and Service Tax Division Bench matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**

**Registrar**

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SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar, CESTAT Mumbai/Bar Association/O/o Commissioner (AR), CESTAT, Mumbai/ Notice Board/ Website/Guard File/Office Copy.



**Asst. Registrar**